

SHRI K. LAKKAPPA :
 SHRI S. M. KRISHNA :
 SHRI S. KUNDU :
 SHRI SITARAM KESRI :
 SHRI RAGHUVIR SINGH
 SHASTRI :

Will the Minister of FINANCE be pleased to state :

(a) whether examination of the recommendations made in the Bhoothalingam Committee's final report on the rationalization of tax structure has been completed;

(b) whether any final decision has been taken thereon; and

(c) if so, the details thereof ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) to (c). The examination of the recommendations on tax reform made in Shri Bhoothalingam's Final Report is not yet complete. The Government propose to introduce shortly necessary legislation to amend the law to give effect to such of the recommendations as are acceptable to Government and as are feasible of implementation at present.

Declaration of foreign goods

924. SHRI B. K. DASCHOWDHURY :
 SHRI N. K. SANGHI :
 SHRI R. R. SINGH DEO :

Will the Minister of FINANCE be pleased to state :

(a) the number of declarations made in Delhi on the expiry of the last date for declaring goods of foreign origin notified in the Customs (Amendment) Ordinance promulgated on the 3rd January, 1969;

(b) whether it is a fact that the non-availability of Gazette Notification, lack of prior information, and categorisation of shopping centres, scarcity of declaration proforma, etc., were responsible for slow response in making declarations by Delhi traders and shopkeepers; and

(c) if so, the reasons therefor ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) 173 declarations were made in Delhi after the expiry of the last date i. e. 10th January, 1969.

(b) No, Sir. Wide publicity of the Ordinance was given through the medium of the press and the radio. Public Notice incorporating the important provisions of the Ordinance and the essential requirements to be fulfilled by traders and others were also issued. Copies of the Ordinance were also cyclostyled and distributed among the traders, by the Collector of Customs and Central Excise, Delhi.

Categorisation of shopping centres into different zones was done to facilitate delivery of statements to the jurisdiction Officer. It did not create difficulties in the matter.

(c) Question does not arise.

बैंकिंग आयोग

925. श्री रघुबीरसिंह शास्त्री :
 श्री नारायण स्वरूप शर्मा :
 श्री रणजीत सिंह :
 श्री जगन्नाथराव जोशी :
 श्री सूरजभानु :
 श्री अटल बिहारी वाजपेयी :
 श्री सीताराम केसरी :
 श्री स्वतन्त्र सिंह कोठारी :
 श्री मधु लिये :
 श्री बे० कृ० दासचौधरी :
 श्री बेंगलराया नायडू :
 श्री ओंकारलाल बेरबा :
 श्री मंगला घुमाडोम :
 श्री श्रद्धाकर सुपकार :
 श्री नरेन्द्र सिंह महीड़ा :
 श्री विभूति मिश्र :
 श्री देवकीनन्दन पाटोविया :
 श्री मि० रं० लास्कर :
 श्री हेमराज :
 श्री यशपाल सिंह :

क्या वित्त मंत्री बताने की कृपा करेंगे

कि :

(क) क्या सरकार ने देश में बैंकिंग-व्यवस्था का अध्ययन करने के लिए एक आयोग नियुक्त करने का निर्णय किया है,

(ख) यदि हां, तो इस आयोग के निर्देश-पद क्या हैं,

(ग) इस आयोग के सदस्यों के नाम क्या हैं, और

(घ) सरकार का इस आयोग का प्रतिवेदन कब तक सभा-पटल पर रखने का विचार है ?

उप-प्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी देसाई) : (क) : जी हां ।

(ख) और (ग) : आयोग के सदस्यों के नाम और उनको सौंपे जाने वाले विचारणीय विषय दिनांक 3 फरवरी, 1969 के सरकारी संकल्प में दिये गये हैं । संकल्प की एक प्रति सभा-पटल पर रख दी गयी है । पुस्तकालय में रखा गया । देखिये संख्या LT-104/69]

(घ) : आशा है कि आयोग अपनी रिपोर्ट दिसम्बर, 1970 तक प्रस्तुत कर देगा ।

Formulation of Shudha Syllabus for Unani System of Medicines

926. SHRI SURAJ BHAN : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether meetings of the Unani Education Committee of the Ministry were held on the 26th, 27th and 28th August, 1964 in Hyderabad to formulate a Shudha Syllabus for Unani system of Medicine;

(b) whether experts had been invited to attend this meeting from all over India;

(c) whether some of the experts who attended this meeting have not so far been paid their travelling and daily allowances so far even after the lapse of four years; and

(d) if so, the reasons therefor and steps which have been taken to expedite the payment of their dues ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) Yes.

(b) Members of the Committee held their meeting at Hyderabad.

(c) and (d). Out of the 5 non-official members who attended the meeting four preferred their claims and were paid. Whenever the fifth member prefers his claim, it will be paid.

Raising of Surgery by creating separate Units in Hospitals

927. SHRI A. SREEDHARAN :
DR. SUSHILA NAYAR :
SHRI LAKKAPPA :

Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether Government have seen the press reports in the *Hindustan Times* of the 25th December, 1968 to the effect that Dr. Yudhveer Sachdeva, President of the Association of Surgeons of India has suggested the creation of specialised surgical Units in Hospitals attached to Medical Colleges to further raise the standard of surgery;

(b) if so, whether the suggestion has since been examined by Government; and

(c) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING